

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 20th December, 2021

No. 234 / A : The following Officers of the Cadre of District Judge named in Column No. 2 of the table are promoted to the rank of Principal District Judge:-

Sl. No.	Name of the Officers with designation and present place of posting
1	2
1.	Mr. Ram Bachan Singh, District & Additional Sessions Judge, Simdega
2.	Mr. Arvind Kumar Pandey, AJC, Ranchi
3.	Mr. Ashok Kumar No. 2, District & Additional Sessions Judge-cum-P.O., MVACT, Hazaribagh
4.	Mr. Ramesh Kumar, Chairman, Appellate Tribunal, RRDA, Ranchi

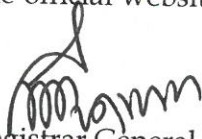
By order of the Court
Sd/- (Mohammad Shakir)
Registrar General

Memo. No. 4838 /Apptt.

Dated Ranchi, the 20th December, 2021

File No. XIX(4)/Pro/ Apptt

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court & publishing it in e-Gazette.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION

THE 20TH DECEMBER, 2021

No. 235A: In light of direction of Hon'ble Supreme Court of India vide Judgment dated 11.05.2018 & 14.05.2018 passed in the matter of Civil Appeal No. 877/ 2018 (arising out of SLP(C) no. 15852 of 2016), Ashok Kumar and Others Vrs. State of Jharkhand and the Rule 21 and 22 of Jharkhand Judicial Service (Recruitment) Rules, 2004, the services of the following Probationary Civil Judges (Junior Division), appointed in the year 2011 & 2015 on the basis of Civil Judge (Junior Division)-Munsif Recruitment Examination—2008 & Civil Judge (Junior Division) Recruitment Examination— 2013 respectively are hereby confirmed with effect from the date mentioned against his/ her name in Column No. 03 of the table given below:

Sl. No.	Name of the Probationary Civil Judge (Junior Division) with place of posting.	Date of Confirmation
01.	02.	03.
1.	Mr. Vikram Anand, SDJM, Ranchi	02.02.2014
2.	Mr. Ranjay Kumar, S.D.J.M., Jamshedpur	05.08.2018
3.	Mr. Narendra Kumar, Civil Judge (Jr Div.)-cum-J.M., Jamshedpur	09.07.2018
4.	Ms. Seema Kumari Minz, J.M.-cum-P.M. J.J. Board, Giridih	20.09.2019

By Order of the Court,
Sd/- Mohammad Shakir
Registrar General

Memo No. 4840/Apptt

Dated Ranchi the 20th December, 2021

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Department of Law (Judicial), Government of Jharkhand, Ranchi/ G.E. 5, the Accountant General (A&E), Doranda, Ranchi / the O/o Registrar General / the Registrar (Establishment) / the Registrar (Vigilance) / the P.P.S. I/c to Hon'ble the Chief Justice / the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette & uploading the same to the official website of this Court/ the concerned Principal District & Sessions Judges of Jharkhand for information and (communication to the Officers concerned).

() - for PDJs


Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION

THE 20TH DECEMBER, 2021

No. 236A: In light of direction of Hon'ble Supreme Court of India vide Judgment dated 11.05.2018 & 14.05.2018 passed in the matter of Civil Appeal No. 877/ 2018 (arising out of SLP(C) no. 15852 of 2016), Ashok Kumar and Others Vrs. State of Jharkhand and the Rule 21 and 22 of Jharkhand Judicial Service (Recruitment) Rules, 2004, the Court has been pleased to allow the Civil Judges (Junior Division), name in Column No. 02 to get the 1st increment in the Civil Judge (Junior Division) scale of pay with effect from the date as noted against his/ her name in Column No. 04 of the table given below:

Sl. No.	Name of the Probationary Civil Judge (Junior Division) with place of posting.	Date of Joining	Date of grant of 1 st increment
01.	02.	03.	04.
1.	Mr. Vikram Anand, SDJM, Ranchi	02.02.2011	02.02.2012
2.	Mr. Ranjay Kumar, S.D.J.M., Jamshedpur	05.08.2015	05.08.2016
3.	Mr. Narendra Kumar, Civil Judge (Jr Div.)-cum-J.M., Jamshedpur	09.07.2015	09.07.2016
4.	Ms. Seema Kumari Minz, J.M.-cum-P.M. J.J. Board, Giridih	20.09.2016	20.09.2017

By Order of the Court,
Sd/- Mohammad Shakir
Registrar General

Memo No. 4841 /Apptt

Dated Ranchi the 20th December, 2021

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Department of Law (Judicial), Government of Jharkhand, Ranchi/ G.E. 5, the Accountant General (A&E), Doranda, Ranchi / the O/o Registrar General / the Registrar (Establishment) / the Registrar (Vigilance) / the P.P.S. I/c to Hon'ble the Chief Justice / the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette & uploading the same to the official website of this Court/ the concerned Principal District & Sessions Judges of Jharkhand for information and (**communication to the Officers concerned**).

() - for PDJs


Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 20TH DECEMBER, 2021

No. 237/A: The following Officers of the rank of Civil Judge (Junior Division), named in Column No. 02 of the table given below, are promoted to the rank of Civil Judge (Senior Division) in order of their seniority, w.e.f. the date of their posting in the rank of Civil Judge (Senior Division) :-

Sl. No.	Name of the Officers in the rank of Civil Judge (Junior Division) promoted to the rank of Civil Judge (Senior Division)
01	02
1.	Mr. Neeraj Kumar, Civil Judge (Jr. Div.)-cum-J.M., Ranchi
2.	Mr. Vikram Anand, SDJM, Ranchi
3.	Ms. Shweta Kumari No. II, Addl. Civil Judge (Jr. Div.)-cum-JM-cum-Spl. Court, elected MP/ MLA, Dhanbad.
4.	Sri Sanjit Kumar Chandra, Railway J.M., Madhupur (Deoghar)
5.	Ms. Pragya Bajpai, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Jr. Div.)-cum-P.M.(J.J. Board), Chatra
6.	Sri Saurav Kumar Gautam, Judge I/c-cum-J.M-cum- Addl. Civil Judge (Jr. Div.), Giridih
7.	Ms. Shikha Agrawal, Civil Judge (Jr. Div.)-cum-PM, JJ Board, Daltonganj
8.	Sri Shivendu Dwivedi, Assistant Registrar (Judicial), JHC, Ranchi
9.	Ms. Kumari Nitika, J.M-cum- Addl. Civil Judge (Jr. Div.), Giridih
10.	Ms. Tanvee, Assistant Registrar (Judicial), JHC, Ranchi
11.	Ms. Darshna, S.D.J.M. Giridih
12.	Sri Arpit Srivastava, S.D.J.M.-cum- Spl. Court, elected MP/ MLA, Daltonganj
13.	Ms. Avaniika Gautam, SDJM-cum-Special Court, elected MP/ MLA, Hazaribagh
14.	Ms. Sonam Vishnoi, J.M-cum- Addl. Civil Judge (Jr. Div.), Giridih
15.	Ms. Archana Mishra, Addl. Civil Judge (Jr. Div.)-cum-J.M, Ranchi
16.	Sri Dharmendra Kumar, S.D.J.M., Rajmahal (Sahebganj)
17.	Ms. Ritwika Singh, JM-cum- Special Court, elected MP/ MLA, Dumka
18.	Ms. Ruchi Dayal, Civil Judge (Jr. Div.)-cum-J.M., Ranchi
19.	Ms. Meenakshi Mishra, S.D.J.M., Deoghar
20.	Sri Pradeep Kumar, S.D.J.M.-cum-PM, JJ Board, Godda
21.	Sri Tarkeshwar Das, Railway Judicial Magistrate, Sahebganj
22.	Ms. Angelina John, Civil Judge (Jr. Div.)-cum-J.M., Giridih
23.	Sri Kumar Vipul, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Judge I/c, Daltonganj
24.	Sri Ravi Prakash Tiwari, Civil Judge (Jr. Div.)-cum-Judge I/c, Latehar
25.	Sri Rajeev Kumar Singh, Railway J.M., Chaibasa(Porahat)
26.	Sri Shivam Chaurasia, J.M.-cum-Addl. Railway JM, Dhanbad
27.	Ms. Tabinda Khan, S.D.J.M.-cum-Civil Judge (Jr. Div.), Khunti
28.	Sri Rakesh Raushan, Railway J.M., Dhanbad
29.	Ms. Swati Vijay Upadhyay, S.D.J.M.-cum-PM, JJ Board, Latehar
30.	Md. Safdar Ali Naiyar, Civil Judge (Jr. Div.), Dhanbad

31.	Ms. Pooja, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur
32.	Sri Gaurav Khurana, Civil Judge (Jr. Div.)-cum-PM, JJ Board, Koderma
33.	Ms. Sangita, S.D.J.M., Garhwa
34.	Ms. Saudamini Singh, Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur
35.	Sri Rakesh Ranjan, Addl. Civil Judge (Jr. Div.)-cum-JM, Ranchi
36.	Sri Digvijay Nath Shukla, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Judge I/c Ranchi
37.	Sri Achhat Srivastava, A.O., Judicial Academy Jharkhand, Ranchi
38.	Sri Ravi Shanker Pandey, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur
39.	Sri Parmanand Upadhyay, Addl. Civil Judge (Jr. Div.)-cum-J.M, Daltonganj
40.	Sri Manish Kumar Singh, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-PM, JJ Board, Simdega
41.	Sri Abhinav, S.D.J.M.-cum-Judge I/c-cum-PM, JJ Board, Jamtara
42.	Sri Kumar Saurabh Tripathi, Addl. Civil Judge (Jr. Div.)-cum-PM, JJ Board, Ranchi
43.	Sri Raj Kumar Pandey, Addl. Civil Judge (Jr. Div.)-cum-JM, Ranchi
44.	Sri Mayank Maliyaz, J.M.-cum-Judge I/c, Jamshedpur
45.	Sri Manish Kumar Mishra, Under Secretary, JHALSA., Ranchi
46.	Sri Ranjay Kumar, S.D.J.M., Jamshedpur
47.	Ms. Sanjibita Guin, Addl. Civil Judge (Jr Div.)-cum-J.M., Koderma
48.	Sri Pawan Kumar No. II, J.M.-cum-PM, JJ Board, Jamshedpur
49.	Sri Shambhu Mahto, J.M.-cum-Addl. Civil Judge (Jr. Div.), Ranchi
50.	Sri Ravi Kumar Bhaskar, S.D.J.M.-cum-Judge I/c, Bokaro
51.	Sri Kamlesh Behra, Addl. Civil Judge (Jr Div.)-cum-J.M., Ranchi
52.	Sri Rajendra Prasad, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur
53.	Sri Ravi Narayan, S.D.J.M., Madhupur (Deoghar)
54.	Sri Ram Kumar Lal Gupta, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi
55.	Sri Anuj Kumar No. II, J.M., Rajmahal (Sahebganj)
56.	Ms. Sama Roshini Kullu, J.M.-cum-PM, JJ Board, Deoghar
57.	Sri Deepak Kumar, J.M., Deoghar
58.	Ms. Rupa Bandana Kiro, Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh
59.	Sri Mayank Tushar Topno, J.M., Deoghar
60.	Sri Vivek Kumar, S.D.J.M.-cum-Civil Judge (Jr. Div.) Ghatshila
61.	Sri Alok Marandi, J.M., Deoghar
62.	Sri Uttam Sagar Rana, Addl. Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M., JJB, Khunti
63.	Sri Rohit Kumar, S.D.J.M.-cum-Judge I/c, Koderma
64.	Ms. Arpana Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., U.O.T. to Dhanbad
65.	Ms. Moumita Guin, J.M, Deoghar
66.	Sri Gautam Gobinda, Railway J.M., Ranchi
67.	Ms. Satyabhama Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih

68.	Ms. Nibha Ranjana Lakra, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro
69.	Ms. Shilpa Murmu, S.D.J.M.-cum-Judge I/c, Pakur
70.	Ms. Kavitanjali Toppo, S.D.J.M,-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-PM, JJ Board, Seraikela
71.	Sri Bikrant Ranjan, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur
72.	Sri Nishi Kant, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur
73.	Ms. Shikha Rani Tigga, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh
74.	Sri Rajesh Ranjan Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro

By order of the Court

Sd/- Mohammad Shakir
Registrar General

Memo No. 4842/Apptt.

dated Ranchi the 20th December, 2021

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Senior Accounts Officer, G.E. 5, Accountant General (A&E) Jharkhand, Doranda, Ranchi/ the O/o Registrar General/ the Registrar (Establishment)/ the Registrar (Vigilance)/ the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette & uploading the same to the official website of this Court, all the Joint Registrars, the P.P.S. I/c to Hon'ble the Chief Justice, the C.P.C. I/c of High Court of Jharkhand, Ranchi/ the concerned Principal District and Sessions Judges including the Judicial Commissioner, Ranchi for information, (communication to the Officers concerned) and the needful at their end.

(-) For concerned P.D.J. & J.C Ranchi



Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 20th DECEMBER, 2021

No. 238A: The Probationary Civil Judges (Junior Division) named in Column 02 are posted as Judicial Magistrate, with immediate effect, at the place mentioned against his/ her name in Column no. 03 of the table given below.

Further, in exercise of powers conferred under Sub-section 3 of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the Court has been pleased to confer the powers of Judicial Magistrate 1st Class upon the Probationary Civil Judges (Junior Division) named in Column no. 02 at their respective places of posting, shown in Column no. 03 of the table given below:-

Sl. No.	Name of the Probationary Civil Judges (Junior Division) with their present place of posting	Name of the District/ Sub-Division, where the powers of Judicial Magistrate 1st Class conferred on posting as such.
01	02	03
1.	Ms. Shree Priya, Probationary Civil Judge (Jr. Div.), Jamshedpur	Jamshedpur
2.	Sri Sarthak Sharma, Probationary Civil Judge (Jr. Div.), Dumka	Dumka
3.	Sri Amit Bansal, Probationary Civil Judge (Jr. Div.), Daltonganj	Daltonganj
4.	Ms. Mansi, Probationary Civil Judge (Jr. Div.), Giridih	Giridih
5.	Ms. Dhriti Dhairya, Probationary Civil Judge (Jr. Div.), Ranchi	Ranchi
6.	Sri Abhijeet Pandey, Probationary Civil Judge (Jr. Div.), Giridih	Giridih
7.	Ms. Arpita Narayan, Probationary Civil Judge (Jr. Div.), Hazaribagh	Hazaribagh
8.	Ms. Surabhi Dhangad, Probationary Civil Judge (Jr. Div.), Daltonganj	Daltonganj
9.	Ms. Shivani Sharma, Probationary Civil Judge (Jr. Div.), Hazaribagh	Hazaribagh
10.	Ms. Divya Raghav, Probationary Civil Judge (Jr. Div.), Dhanbad	Dhanbad
11.	Ms. Samar Afshan, Probationary Civil Judge (Jr. Div.), Ranchi	Ranchi
12.	Sri Kanishk Rathaur, Probationary Civil Judge (Jr. Div.), Garhwa	Garhwa
13.	Ms. Juhi Kumari, Probationary Civil Judge (Jr. Div.), Koderma	Koderma
14.	Sri Akshay Sharma, Probationary Civil Judge (Jr. Div.), Ranchi	Ranchi
15.	Ms. Rashim Chandel, Probationary Civil Judge (Jr. Div.), Bokaro	Bokaro
16.	Sri Mohit Chaudhary, Probationary Civil Judge (Jr. Div.), Giridih	Giridih
17.	Ms. Aishwarya Srivastava, Probationary Civil Judge (Jr. Div.), Ranchi	Ranchi
18.	Sri Amit Khanna, Probationary Civil Judge (Jr. Div.), Garhwa	Garhwa
19.	Sri Ishraque Zeya Khan, Probationary Civil Judge (Jr. Div.), Giridih	Giridih
20.	Ms. Divya Aswani, Probationary Civil Judge (Jr. Div.), Dhanbad	Dhanbad
21.	Ms. Smriti Tripathi, Probationary Civil Judge (Jr. Div.), Ramgarh	Ramgarh
22.	Sri Pratik Ranjan, Probationary Civil Judge (Jr. Div.), Hazaribagh	Hazaribagh
23.	Sri Shivraj Mishra, Probationary Civil Judge (Jr. Div.), Ranchi	Ranchi
24.	Ms. Paridhi Sharma, Probationary Civil Judge (Jr. Div.), Bokaro	Bokaro
25.	Sri Utkarsh Jain, Probationary Civil Judge (Jr. Div.), Jamshedpur	Jamshedpur
26.	Sri Numan Khan Azam, Probationary Civil Judge (Jr. Div.), Jamshedpur	Jamshedpur
27.	Ms. Samirah Khan, Probationary Civil Judge (Jr. Div.), Bokaro	Bokaro
28.	Sri Harshit Tiwari, Probationary Civil Judge (Jr. Div.), Garhwa	Garhwa
29.	Ms. Shivangi Priya, Probationary Civil Judge (Jr. Div.), Bermo at Tenughat	Bermo at Tenughat
30.	Sri Aditya, Probationary Civil Judge (Jr. Div.), Jamshedpur	Jamshedpur
31.	Ms. Jyotsna Pandey, Probationary Civil Judge (Jr. Div.), Jamshedpur	Jamshedpur
32.	Sri Ankit Kumar Singh, Probationary Civil Judge (Jr. Div.), Dhanbad	Dhanbad
33.	Sri Abhinandan Pandey, Probationary Civil Judge (Jr. Div.), Giridih	Giridih

34.	Ms. Neha Jha, Probationary Civil Judge (Jr. Div.), Hazaribagh	Hazaribagh
35.	Ms. Sakshi Srivastava, Probationary Civil Judge (Jr. Div.), Bermo at Tenughat	Bermo at Tenughat
36.	Sri Sumant Dixit, Probationary Civil Judge (Jr. Div.), Jamshedpur	Jamshedpur
37.	Ms. Nikhat Ayesha, Probationary Civil Judge (Jr. Div.), Hazaribagh	Hazaribagh
38.	Sri Mohit, Probationary Civil Judge (Jr. Div.), Hazaribagh	Hazaribagh
39.	Sri Alok Ojha, Probationary Civil Judge (Jr. Div.), Jamshedpur	Jamshedpur
40.	Sri Amit Akash Sinha, Probationary Civil Judge (Jr. Div.), Bermo at Tenughat	Bermo at Tenughat
41.	Ms. Sonali Singh, Probationary Civil Judge (Jr. Div.), Ranchi	Ranchi
42.	Ms. Ruby, Probationary Civil Judge (Jr. Div.), Daltonganj	Daltonganj
43.	Ms. Priyanka Chopra, Probationary Civil Judge (Jr. Div.), Hazaribagh	Hazaribagh
44.	Sri Hemant Kumar Singh, Probationary Civil Judge (Jr. Div.), Giridih	Giridih
45.	Sri Mahendra Pandit, Probationary Civil Judge (Jr. Div.), Dhanbad	Dhanbad
46.	Sri Prashant Gupta, Probationary Civil Judge (Jr. Div.), Bokaro	Bokaro
47.	Sri Divyam Chaudhary, Probationary Civil Judge (Jr. Div.), Godda	Godda
48.	Ms. Srishti Ghai, Probationary Civil Judge (Jr. Div.), Ranchi	Ranchi
49.	Ms. Ekta Saxena, Probationary Civil Judge (Jr. Div.), Jamshedpur	Jamshedpur
50.	Ms. Monica Srivastava, Probationary Civil Judge (Jr. Div.), Jamshedpur	Jamshedpur
51.	Sri Pragyesh Nigam, Probationary Civil Judge (Jr. Div.), Dhanbad	Dhanbad
52.	Sri Prashant Kumar Verma, Probationary Civil Judge (Jr. Div.), Koderma	Koderma
53.	Sri Prateek Raj, Probationary Civil Judge (Jr. Div.), Daltonganj	Daltonganj
54.	Sri Sumit Kumar Verma, Probationary Civil Judge (Jr. Div.), Bermo at Tenughat	Bermo at Tenughat
55.	Ms. Pooja Pandey, Probationary Civil Judge (Jr. Div.), Dhanbad	Dhanbad
56.	Sri Abhinaw Kumar, Probationary Civil Judge (Jr. Div.), Garhwa	Garhwa
57.	Ms. Manya Tandon, Probationary Civil Judge (Jr. Div.), Deoghar	Deoghar
58.	Ms. Payal Jha, Probationary Civil Judge (Jr. Div.), Giridih	Giridih
59.	Sri Prashant Singh, Probationary Civil Judge (Jr. Div.), Jamshedpur	Jamshedpur
60.	Ms. Saquia Kausar, Probationary Civil Judge (Jr. Div.), Giridih	Giridih
61.	Ms. Shradha Bhushan, Probationary Civil Judge (Jr. Div.), Ranchi	Ranchi
62.	Sri Shailendra Kumar Napit, Probationary Civil Judge (Jr. Div.), Dumka	Dumka
63.	Sri Vikash Kumar Bhagat, Probationary Civil Judge (Jr. Div.), Jamtara	Jamtara
64.	Sri Subhash Bara, Probationary Civil Judge (Jr. Div.), Dhanbad	Dhanbad
65.	Ms. Shalika Anna Herenz, Probationary Civil Judge (Jr. Div.), Giridih	Giridih
66.	Ms. Rupam Smriti Topno, Probationary Civil Judge (Jr. Div.), Bermo at Tenughat	Bermo at Tenughat
67.	Ms. Anamika Kachhap, Probationary Civil Judge (Jr. Div.), Giridih	Giridih
68.	Ms. Ayesha Singh Sardar, Probationary Civil Judge (Jr. Div.), Dhanbad	Dhanbad
69.	Ms. Sumi Bina Horo, Probationary Civil Judge (Jr. Div.), Hazaribagh	Hazaribagh
70.	Ms. Namita Minz, Probationary Civil Judge (Jr. Div.), Jamshedpur	Jamshedpur
71.	Ms. Jaya Smita Kujur, Probationary Civil Judge (Jr. Div.), Gumla	Gumla
72.	Sri Sidhant Tigga, Probationary Civil Judge (Jr. Div.), Dhanbad	Dhanbad
73.	Ms. Megha Priyanka Lakra, Probationary Civil Judge (Jr. Div.), Giridih	Giridih
74.	Ms. Anupriya Sanga, Probationary Civil Judge (Jr. Div.), Giridih	Giridih
75.	Ms. Jenish Minz, Probationary Civil Judge (Jr. Div.), Dhanbad	Dhanbad
76.	Ms. Apekchha, Probationary Civil Judge (Jr. Div.), Daltonganj	Daltonganj
77.	Ms. Priya Kumari, Probationary Civil Judge (Jr. Div.), Giridih	Giridih
78.	Sri Vijay Kumar Das, Probationary Civil Judge (Jr. Div.), Garhwa	Garhwa
79.	Sri Vivek Raj, Probationary Civil Judge (Jr. Div.), Dumka	Dumka
80.	Sri Md. Danish Nawaz, Probationary Civil Judge (Jr. Div.), Koderma	Koderma

81.	Sri Khalid Rasheed Ali Ahmed, Probationary Civil Judge (Jr. Div.), Ramgarh	Ramgarh
82.	Ms. Kriti Kumari Burnwal, Probationary Civil Judge (Jr. Div.), Godda	Godda
83.	Sri Chandan Kumar Goswami, Probationary Civil Judge (Jr. Div.), Daltonganj	Daltonganj
84.	Ms. Anushka Jain, Probationary Civil Judge (Jr. Div.), Dhanbad	Dhanbad
85.	Ms. Monika Prasad, Probationary Civil Judge (Jr. Div.), Madhupur (Deoghar)	Madhupur (Deoghar)
86.	Sri Abhinav Tripathi, Probationary Civil Judge (Jr. Div.), Dhanbad	Dhanbad
87.	Sri Amit Kumar Gupta, Probationary Civil Judge (Jr. Div.), Sahebganj	Sahebganj
88.	Ms. Minakshi Verma, Probationary Civil Judge (Jr. Div.), Bokaro	Bokaro
89.	Ms. Sweta Soni, Probationary Civil Judge (Jr. Div.), Bermo at Tenughat	Bermo at Tenughat
90.	Ms. Shristi Kumari, Probationary Civil Judge (Jr. Div.), Dhanbad	Dhanbad
91.	Sri Suresh Oraon, Probationary Civil Judge (Jr. Div.), Dumka	Dumka
92.	Ms. Purnima Tirkey, Probationary Civil Judge (Jr. Div.), Hazaribagh	Hazaribagh
93.	Sri Sadish Ujwal Beck, Probationary Civil Judge (Jr. Div.), Chatra	Chatra
94.	Sri Kamal Prakash, Probationary Civil Judge (Jr. Div.), Pakur	Pakur
95.	Sri Mahaboob Alam, Probationary Civil Judge (Jr. Div.), Rajmahal	Rajmahal
96.	Ms. Suchita Nidhi Tigga, Probationary Civil Judge (Jr. Div.), Lohardaga	Lohardaga
97.	Sri Richesh Kumar, Probationary Civil Judge (Jr. Div.), Jamtara	Jamtara

Further, the concerned Principal District & Sessions Judges and the Judicial Commissioner, Ranchi are hereby requested to use their own discretionary powers in distributing judicial works to officers concerned.

By Order of the Court,
Sd/- Mohammad Shakir
Registrar General

Memo No. 4843 /Apptt

Dated Ranchi the 20th December, 2021

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Senior Accounts Officers, G.E. 5, Accountant General (A&E), Doranda, Ranchi / the O/o Registrar General/ the Registrar (Establishment)/ Registrar (Vigilance) / P.P.S. I/c to the Hon'ble the Chief Justice / the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette & uploading the same to the official website of this Court / the Director, Judicial Academy Jharkhand, Ranchi & the concerned Principal District & Sessions Judges including Judicial Commissioner, Ranchi for information and **(communication to the Officers concerned)**.

() - for PDJs & J.C., Ranchi only.


Registrar General